

# LOK SABHA DEBATES

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## LOK SABHA

Saturday, July 5, 1980/Asadhu 14, 1902  
(Saka)

The Lok Sabha met at Eleven of the  
Clock

[MR. DEPUTY-SPEAKER in the Chair]

MR. DEPUTY-SPEAKER: Papers to  
be laid on the Table.

SHRI BAPUSAHEB PARULEKAR  
(Ratnagiri): Sir, before you start  
the business of the House, I have to  
mention one thing. I request you to  
kindly give me permission to do so.  
A more serious incident than what  
happened in Baghat has taken place  
in Madhya Pradesh, in Durg district,  
and that is with respect to a woman  
from Scheduled Castes and Scheduled  
Tribes. We can discuss that....  
(Interruptions).

MR. DEPUTY SPEAKER: You  
know the rules; you are a very senior  
member. That is not in the agenda.

SHRI BAPUSAHEB PARULEKAR:  
You kindly consider that. A pregnant  
woman has been stripped naked in  
the police station; she has been seve-  
rely beaten up. Therefore, I am seek-  
ing your permission. (Interruptions)\*

MR. DEPUTY SPEAKER: I am not  
permitting you, Sri Vikram Mahajan.

SHRI BAPUSAHEB PARULEKAR:  
Kindly consider that.

I have given a Short Notice Question.

MR. DEPUTY SPEAKER: Nothing  
other than what the Minister places on  
the Table of the House will go on  
record.

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SHRI BAPUSAHEB PARULEKAR:\*

SHRI RATANSINH RAJDA (Bom-  
bay South):\*

(Interruptions)\*

## PAPERS LAID ON THE TABLE

DETAILED DEMANDS FOR GRANTS OF  
MINISTRY OF ENERGY, 1980-81

THE MINISTER OF STATE IN  
THE MINISTRY OF ENERGY  
(SHRI VIKRAM MAHAJAN): I  
beg to lay on the Table a copy of the  
Detailed Demands for Grants (Hindi  
and English versions) of Ministry of  
Energy for 1980-81. [Placed in Libr-  
ary. See No. LT-1007/80].

STATEMENT re. REVIEW ON THE WORK-  
ING OF ORIENTAL FIRE AND GENERAL  
INSURANCE CO., AND ANNUAL REPORT  
ETC. THEREON

THE DEPUTY MINISTER IN THE  
MINISTRY OF FINANCE (SHRI  
MAGANBHAI BAROT): I beg to lay  
on the Table a copy each of the follow-  
ing papers (Hindi and English ver-  
sions) under sub-section (1) of section  
619A of the Companies Act, 1956:—

(1) Statement regarding Review  
on the working of Oriental Fire and  
General Insurance Company Limited,  
New Delhi, for the year 1978.

(2) Annual Report of the Oriental  
Fire and General Insurance Com-  
pany Limited, New Delhi, for the  
year 1978 along with the Audited  
Accounts and the comments of the  
Comptroller and Auditor General  
thereon. [Placed in Library. See  
No. LT-1008/80].

\*Not recorded.